

**British India Corporation Limited,
Kanpur**

9035. **Shri Baburao Patel:** Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) the names of the six top shareholders and the percentage of their holdings in the British India Corporation Ltd., Kanpur;

(b) the names of the nominees of the Government of India or the President of India from among these six top shareholders;

(c) the dates of the appointment of one or more of these six top shareholders to the Corporation by the Government of India and the capacity in which they are appointed;

(d) the fees and emoluments and allowances given to the Directors of the Corporation during a year; and

(e) the amount of profit made by the Corporation for three years prior to 1964 and for three years after 1964.

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmad):

Names of Shareholders	% of Shareholders
(a) 1. The President of India .	22.21%
2. The Life Insurance Corporation of India .	16.67%
3. Punjab National Bank Limited .	11.50%
4. M/s. Durenport & Co. Pvt. Ltd. .	4.95%
5. The United Bank of India .	4.40%
6. The Oriental Bank of Commerce Ltd. .	1.63%

(b) 22.221 per cent in the equity shares of the company are held in the name of the President of India.

(c) There are no directors on the Board representing President of India as such, but changes made among directors from time to time are approved by the Central Government. The Board of Directors of the Company as at present constituted is as follows:—

Sl. No.	Name	Appointed director on
1.	Shri Sri Prakasa—Chairman	8-6-'63
2.	Shri A. K. Roy—Vice-Chairman	27-8-'66
3.	Shri B. P. Bajoria Managing Director	1-11-'62
4.	Shri K. M. Wilcox Deputy Managing Director	1-5-'64
5.	Shri Y. S. Tayal Deputy Managing Director	29-6-'66
6.	Shri B. L. Bajoria .	24-9-'66
7.	Shri K. N. Mukherjee .	1-11-'62
8.	Shri B. P. Ray .	26-4-'64
9.	Raja Bajarang Bahadur Sing of Bhadri .	27-8-'66
(d) (i) Directors' Fees paid during 1966 .		Rs. 15,000
(ii) Managerial Remuneration paid during 1966 to Deputy Managing Director .		Rs. 81,000
(iii) Perquisites . .		Rs. 80,220
(iv) Retirement Benefits		Rs. 13,904

(e) A statement showing the profit earned by the company, and the provisions made for depreciation, development rebate, reserve and taxation for each of the last six years is laid on the Table of the House. [Placed in Library. See No. LT-1438|87].

ट्रस्टों का निर्माण

9036. श्री झा सुन्दर लाल : क्या औद्योगिक विकास तथा समन्वय कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार ऐसे ट्रस्टों का निर्माण करने का है जिन का मूल्य पांच हजार रुपये से अधिक न हो ताकि छोटे किसान उसे खरीद सकें; और